List of secured financial creditors belonging to any class of creditors

(Amount in INR) Details of Claim recevied **Details of Claim Admitted** Amount of any covered mutual bv % Voting Amount of dues, that Amount of Date of Amount of Claim security Amount covered by Share in Contingent may be Amount of Claim not claim under set off Receipt Admitted Nature of Claim Whether related party? CoC Claim admitted Name of creditor **Amount Claimed** Guarantee 1 STATE BANK OF INDIA 36,286,789,943.38 FINANCIAL CREDITOR 18-May-19 36,286,789,943.38 34,616,422,022.08 No 9.07% 38.859.133.974.56 FINANCIAL CREDITOR 2 CHINA DEVELOPMENT BANK 20-May-19 38.859.133.974.56 lνο 9.71% 3 EXPORT IMPORT BANK OF CHINA 21-May-19 33.564.352.709.95 33.564.352.709.95 FINANCIAL CREDITOR No 8.39% 4 MADISON PACIFIC TRUST LIMITED 23.518.808.794.80 FINANCIAL CREDITOR 22-May-19 23.518.808.794.80 No 5.88% 5 INDUSTRIAL AND COMMERCIAL BANK OF CHINA (RCOM ECB) 15,544,169,192.90 FINANCIAL CREDITOR 3.88% 21-May-19 15.544.169.192.90 lΝο 6 ACRE - 67 - TRUST (CREDIT AGRICOLE) 2,625,414,812.75 FINANCIAL CREDITOR 21-May-19 2,625,414,812.75 No 0.66% 2,893,333,289.00 No 7 CORPORATION BANK 31-May-19 3,077,988,028.12 FINANCIAL CREDITOR 0.77% 3,077,988,028.12 3.207.308.170.79 FINANCIAL CREDITOR 8 DENA BANK (NOW BOB) 17-May-19 3.207.308.170.79 No 0.80% 9 IFCI LIMITED 29-Jul-19 3.046.427.095.00 3.046.427.095.00 FINANCIAL CREDITOR lνο 0.76% 10 INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED 3.285.914.933.00 FINANCIAL CREDITOR 7-Jun-19 3.285.914.933.00 0.82% 11 INDIAN OVERSEAS BANK 20-May-19 1,846,991,256.68 FINANCIAL CREDITOR 1,601,484,532.49 No 0.46% 1.846.991.256.68 12 LIFE INSURANCE CORPORATION OF INDIA 47,581,576,698.24 FINANCIAL CREDITOR 10-Dec-19 47,581,576,698.24 No 11.89% 13 PUNJAB NATIONAL BANK 13,294,476,624.30 13,001,199,667.12 FINANCIAL CREDITOR No 293,276,957.18 22-May-19 4.31% 14 HSBC FRANCE 9-Sep-19 2,992,663,247.60 2,992,663,247.60 FINANCIAL CREDITOR No 0.75% 15 BARCLAYS BANK PLC 21-May-19 360.000.000.00 360,000,000,00 FINANCIAL CREDITOR lνο 0.09% 16 PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE) 5,175,123,990.42 FINANCIAL CREDITOR 20-May-19 2.567.609.941.51 No 172.196.359.00 5.347.320.349.42 1.29% 17 CANARA BANK 12-Jun-19 9.434.700.018.88 9,066,305,697.41 FINANCIAL CREDITOR 8.368,790,678,48 No 2.27% 368.394.321.47 6,110,331,428.47 FINANCIAL CREDITOR 18 CANARA BANK (ERSTWHILE SYNDICATE BANK) 12,251,844,023.40 5,619,706,211.15 No 6,141,512,594.93 20-May-19 1.53% 19 IDBI BANK LIMITED 31-May-19 13,632,664,082.00 13,632,664,082.00 FINANCIAL CREDITOR 11,044,462,401.23 No 3.73% 20 ACRE - 144 - Trust- (RCOM & RITL INR FACILITY) 2,421,276,687.43 FINANCIAL CREDITOR 21-May-19 2,421,276,687.43 No 0.60% 21 UCO BANK 21-May-19 9.528.081.087.00 9.528.081.087.00 FINANCIAL CREDITOR 9.528.081.087.00 No 2.38% 31.981.544.063.63 FINANCIAL CREDITOR 22 SC LOWY (RITL ECB) 21-May-19 31.981.544.063.63 lνο 7.99% 23 VIJAYA BANK (NOW BOB) 1,025,359,277.00 FINANCIAL CREDITOR No 0.26% 20-May-19 1.025.359.277.00 24 SHUBH HOLDINGS PTE LTD. 30,436,339,965.58 FINANCIAL CREDITOR 30,446,769,560.45 No 7.60% 10,429,594.86 25 UNION BANK OF INDIA 20-May-19 10,093,438,977.38 10,093,438,977.38 FINANCIAL CREDITOR 9,799,030,286.20 No 2.52% 26 DB (HK) - BURLINGTON LOAN MANAGEMENT DAC 2,053,495,581.20 FINANCIAL CREDITOR 8,691,329.05 2,062,186,910.26 No 0.51% 3.443.030.204.67 No 27 CENTRAL BANK OF INDIA 23-Jan-20 4.722.095.157.14 4.711.700.115.30 FINANCIAL CREDITOR 1.18% 10.395.041.84 28 ACRE - 41 - TRUST (DBS) 21-May-19 4.058.614.370.14 4.036.698.952.75 FINANCIAL CREDITOR lνο 1.01% 21.915.417.39 29 DEUTSCHE BANK (LONDON) 21-May-19 6,579,057,396.12 FINANCIAL CREDITOR 1.64% 6.586.010.459.36 No 6.953.063.24 30 BANK OF BARODA 17,242,752,342.01 FINANCIAL CREDITOR 4.44% 20-May-19 17.242.752.342.01 lΝο 743,375,843.61 31 BANK OF INDIA 21-May-19 10,648,180,357.36 9,904,804,513.74 FINANCIAL CREDITOR 9,244,484,200.74 No 2.47% Total 400,574,853,204.92 392,797,712,682.35 98,726,434,854.57 100% 7,777,140,522.57

1) Figures converted into INR from USD as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations").

2) Amount verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1891 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other documents as per requirements of the CIRP Regulations.

3) Claim / Part of claim submitted by the financial creditors has been verified by the Resolution Professional ("RP") on the basis of:-

*Legal opinion obtained from the legal advisor of RP with respect to admissibility of claims filed by financial creditors of Reliance Communications Limited and Reliance Infratel Limited which have been provided security in form of charge over assets of the Corporate Debtor.

**Corporate Guarantee provided by the Corporate Debtor to such financial creditors for securing fund-based / non-fund based facilities provided to Reliance Communications Limited and Reliance Infratel Limited which are also undergoing a Corporate Insolvency Resolution Process.